

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 870 of 2020**

**In the matter of:**

**Action Construction Equipment Ltd. ....Appellant**

**Vs.**

**Capacit'e Infra Project Ltd. ....Respondent**

**Present:**

**Appellant: Mr. Fanish Kumar Rai and Mr. Ajit Rajesh, Advocates.**

**Respondent: Mr. Abhay Anturkar and Ms. Surabhi Kapoor, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**20.01.2021:** Learned counsel for the Appellant submits that he has filed rejoinder and written submissions only yesterday. Registry is directed to place the same on record.

Post the appeal 'for admission (after notice)' on **22<sup>nd</sup> February, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Kanthi Narahari]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*